

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.67(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


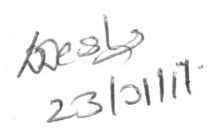
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

V/s.

M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	AJAY ANTARKAR	PCS for Petitioner	
2	Deepak D. Deshpande	Advocate Advocate for Respondents	 23/01/17

ORDER

C.P No. 67/397-398/CLB/MB/MAH/2013

1. Learned Representatives of both the sides are present.
2. Let this matter now be listed for final hearing because the pleadings are complete.
3. The Learned Representatives can file the gist of their Arguments on or before the final date of hearing now fixed for **23rd February, 2017**.

Sd/-

M. K. SHRAWAT
MEMBER (JUDICIAL).

Dated : 23.01.2017.